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C.K.Mohapatra Vrs. UOI

Orders/Directions Sl. No. 14

O.A. No. 623 of 2013

Order dated: 28.09.2016

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)
HON'BLE SHRI S. K. PATTNAIK, MEMBER (JUDL.)

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Heard Mr. K.C.Kanungo, Ld. Counsel for the applicant.

It is seen that the applicant has filed a memo dated 26.09.2016 in which he has made a prayer that he may be allowed to withdraw this O.A.

Mr. S.Behera, Ld. Sr. Central Govt. Panel Counsel for the Respondents, is present.

Basing upon the prayer of the applicant, he is allowed to withdraw this O.A. Accordingly, the O.A. is disposed of as withdrawn.

Copy of this order be given to the Ld. Counsels for both the sides.



MEMBER(Judl.)



MEMBER(Admn.)

RK